

# ***MEGHALAYA LEGISLATIVE ASSEMBLY***

**LIST OF BUSINESS FOR**

**BUDGET SESSION**

**TUESDAY, 9<sup>th</sup> APRIL, 2013**

## **PRIVATE MEMBERS' BUSINESS**

1. Questions.
2. Shri CLIFFORD R. MARAK, MLA to call the attention of the Minister in-charge, Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in the "The Shillong Times" dated 10-03-2013 under the caption "Three ANVC-B ultras shot dead".

\*3. Motions.

\*4. Resolutions.

*Shillong*  
*The 8<sup>th</sup> April, 2013.*

*Secretary,*  
**Meghalaya Legislative Assembly.**